

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

O.A. NO. 188/2024/EZ

IN THE MATTER OF:

Saurav Narayan

... Applicant

Versus

Bihar Pollution Control Board and Ors.

... Respondents

INDEX

NDOH-15.01.2025

S. N.	PARTICULARS	PAGE NO.
1.	COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4 – SHREE NESTBUILD INFRA PVT. LTD.	1-12
2.	Annexure R4/1. A Copy of Board Resolution dated 10.01.2025 issued by Respondent No. 4 in favour of Shri Ravi Ranjan	13
3.	Annexure R4/2 A Copy of Test Report issued by the National Institute of Technology, Patna for the period June 2024	14-23
4.	Annexure R4/3 (Colly). A Copies of Letters of Appreciation/Completion Certificates issued by competent authorities in favour of the Respondent No. 4 are collectively	24-25
5.	Annexure R4/4. A Copy of the E-mail dated 01.07.2024 issued by the Competent Authority directing	26

	Respondent No. 4 to suspend bio-remediation work at the drain sites	
6.	Annexure R4/5. A Copy of the E-mail dated 20.09.2024 issued by the Competent Authority directing Respondent No. 4 to resume bio-remediation work at the drain sites	27
7.	Proof of Service	28

THROUGH

(Through Counsel)

Ankit Sharma/ Sayan Ray, Advs.
Counsel for Respondent

Off. Address: C-111, LGF, Defence Colony,
New Delhi – 110 024.

Mob.: 9899897542, 8860938190

E-mail: ankitsharmaadv@gmail.com

Place: Patna

Date: 13.01.2025

Sri/Smt. Ravi Ranjan
Deponent's Signature/L.T.I.

Identified by J. Jayakumar,
Advocate, Solemnly affirmed and
declared before me

ARUN KUMAR
NOTARY PATNA



BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

O.A. NO. 188/2024/EZ

In the matter of:

Saurav Narayan

...

Applicant

Versus

Bihar Pollution Control Board and Ors.

...

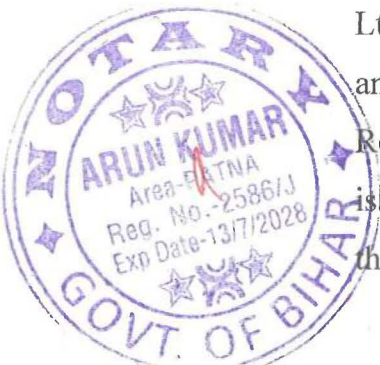
Respondents

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4 –
SHREE NESTBUILD INFRA PVT. LTD.

I, Mr. Ravi Ranjan, S/D/o Shri Mahavir Pd. Gupta, aged about 37 years, presently employed with Respondent No. 4 having its Registered Office at: Flat No. 5a, Kamta Ram, Sakhi Enclave, Mithapur Khagaul Road, Patna – 800001, State of Bihar, in the capacity of DGM (Business Development), do hereby solemnly swear and affirm as under:

- I am the authorized representative of M/s. Shree Nestbuild Infra Pvt. Ltd. (Respondent No. 4 herein), and I am duly authorized to depose and affirm the contents of the present Affidavit for and on behalf of the Respondent No. 4, by way of Board Resolution dated 10.01.2025 issued by Respondent No. 4 in my favour. I am aware of the facts of the case, and I am competent to swear to this Affidavit.

Arun Kumar, NOTARY
Collectorate Bar Association
PATNA (BIHAR), INDIA
Reg. No. -2586J



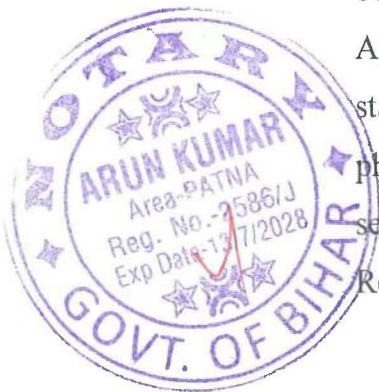
No. 705 Date 10.1.2025

Board Resolution dated 10.01.2025 issued by Respondent No. 4 in favour of Shri/Smt. Ravi Ranjan is annexed as **Annexure R4/1**.

2. That I have read the contents of the Application, and it is stated that the answering Respondent No. 4 denies each and every contention and ground raised by the Applicant in the aforesaid Application, and nothing contained therein is admitted or shall be deemed to be admitted by Respondent No. 4 except to the extent expressly admitted hereunder.

PRIMARY SUBMISSIONS:

3. **The Application is premised on unverified data and unreliable test results:**
 - (i) At the very outset it is submitted that there is no direct proof connecting the so-called “samples” taken by the Applicant, and the drains which are being treated through the process of bio-remediation as per the contract between Respondent No. 3 and Respondent No. 4.
 - (ii) The Applicant never informed the Respondent No. 4 (or for that matter, any of the other Respondents) that he was planning to obtain samples on a particular day from the drains which are covered under the scope of work of Respondent No. 4. The collection of samples itself cannot be verified or affirmed by any independent observer. Essentially the Application requires this Hon’ble Tribunal to take the Applicant’s statement of facts at face value, as if it is the truth. Neither the annexed photographs, nor the Google location prove that the alleged samples sent for testing were obtained from the drains being treated by the Respondent No. 4.



(iii) That apart, the annexed test results from Pragyan Testing Laboratory do not reveal the manner in which tests were conducted, and the nature of the tests conducted on the samples, raising doubts as regards their credibility. In such a case where neither the veracity of the samples, or the test results inspire any confidence, the Application ought to be dismissed at the threshold.

4. The drains which have been entrusted to Respondent No. 4 for bio-remediation have undergone regular testing during the duration of the Respondent No. 4's contract, with positive results:

(i) Contrary to the assertions made by the Applicant, the drains which came under the Respondent No. 4's supervision and control as a part of the latter's bio-remediation contract, have all been regularly tested and found to be compliant with the standards mentioned in the contract conditions.

(ii) In fact the contract enjoined upon Respondent No. 4 to maintain certain benchmarks, at all times during the duration of the contract – which has been achieved to the satisfaction of the competent authorities.

(iii) The testing of samples were carried out by none other than the National Institute of Technology, Patna ("NIT") which has the most advanced testing equipment to measure the quantity of waste material in drainwater. Samples were taken on a periodic basis and sent for testing to the NIT, and there is nothing in the test reports to suggest that there has been any discrepancy in the waste quantities with regard to the contractual benchmarks.

Test Reports issued by the National Institute of Technology, Patna for the period June 2024 are collectively annexed as **Annexure R4/2**



- (iv) It is noteworthy that even in the month of June (during which time the Applicant has claimed to have collected the alleged samples), the tests carried out by the NIT reveal a completely different picture to that of Pragyan Testing Laboratory. The results clearly show that the BOD, COD and TSS limits of all the 6 sites were well within the safety parameters as stipulated in the contract. In this backdrop, the results of the alleged testing of samples by Pragyan Testing Laboratory are unreliable and questionable and merit no consideration by this Hon'ble Tribunal.
- (v) Even for succeeding months it is stated that the test results conducted by the NIT do not reveal any safety deviation in the BOD, COD and TSS limits over and beyond that laid down in the contract. The entire Application appears to be a motivated one to tarnish the trade reputation of the Respondent No. 4 and ought to be dismissed with prejudice on this ground alone.

5. The Respondent No. 4 has a stellar commercial reputation and has delivered on similar projects with successful results:

- (i) As a corollary to the submission above that the Application has not been made in a *bonafide* manner, but appears to be motivated and guided by vested interests, it is stated that the Respondent No. 3 has been engaged in similar projects across the country over the past several years, showcasing its unimpeachable commercial credentials. Several governmental and semi-governmental agencies have issued letters and certificates to record their satisfaction with the works undertaken by the Respondent No. 4 under different contracts, a list of which have been annexed herewith. Respondent No. 4 has also been granted industrial recognition and approval being the recipient of the Several awards and honours:

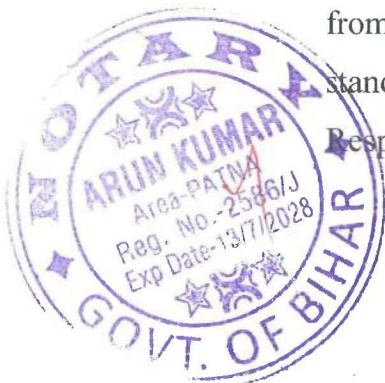


There is absolutely no basis for the Applicant to seek blacklisting of the Respondent No. 4 whose track record speaks for itself.

Copies of Letters of Appreciation/Completion Certificates issued by competent authorities in favour of the Respondent No. 4 are collectively annexed as **Annexure R4/3 (Colly)**.

6. Respondent No. 4 cannot be held responsible for any discrepancy in waste matter data figures for the period July - September 2024 because the competent authority (Respondent No. 3) explicitly directed Respondent No. 4 not to treat the drains on account of increased water flow during monsoons:

- (i) Without admitting or accepting any imputations cast by the Applicant against itself, it is submitted that in any event Respondent No. 4 cannot be held responsible for any discrepancy in safety standards for the period during July - September 2024, since by way of E-mail dated 01.07.2024 the competent authority, *i.e.* Respondent No. 3 herein had expressly directed the Respondent No. 4 to suspend bio-remediation work on the sites on account of increased water flow during the monsoon season.
- (ii) Thereafter once the monsoons subsided, the competent authority once again directed the Respondent No. 4 to resume bio-remediation works by way of E-mail dated 20.09.2024. The Respondent No. 4 was contractually bound to obey the directions issued by Respondent No. 3 from time to time. As such even if there is any discrepancy in safety standards observed during the aforementioned monsoon period, the Respondent No. 4 at any rate cannot be held responsible for the same.

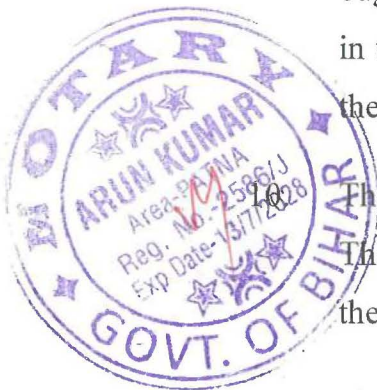


A Copy of the E - Mail dated 01.07.2024 issued by the Competent Authority directing Respondent No. 4 to suspend bio-remediation work at the drain sites is annexed as **Annexure R4/4**.

A Copy of the E - Mail dated 20.09.2024 issued by the Competent Authority directing Respondent No. 4 to resume bio-remediation work at the drain sites is annexed as **Annexure R4/5**.

PARA WISE REPLY ON MERITS:

7. The contents of Para 1 of the Application are denied being not within the domain of the Respondent No. 4's knowledge. It is however stated that a general perusal of the Application clearly suggests that the Application has not been made in a *bonafide* manner. The Applicant has claimed to know intimate details of internal correspondence between the Respondents in his Application, suggesting that he is a party by proxy, and in reality there are vested interests behind the Application which has been made to defame and malign the Respondents.
8. The contents of Para 2 of the Application are admitted so far as they relate to the contract between the Respondent No. 3 and Respondent No. 4, and need no reply.
9. The contents of Para 3 of the Application are false and hence denied. The entire Application is based on concocted facts and evidence and ought to be dismissed. It is reiterated that at all times the waste content in the drain sites were within the acceptable parameters laid down in the contract.
- The contents of Para 4 of the Application are false and hence denied. The Application is unaccompanied by any evidence that suggests that the samples were taken from any of the drains being treated by the



Respondent No. 4. The entire cause of action of the Applicant is based on self-serving pleas and documents. It is denied that there are significant violations of prescribed standards under the contract.

11. The contents of Para 5 of the Application are beyond the scope of Respondent No. 4's knowledge and hence need no reply.
12. The contents of Para 6 of the Application, so far as they relate to matters of record, are not denied. Rest of the contents are denied as being false and vexatious.
13. The contents of Para 7 of the Application are false, vexatious and hence denied. There is no iota of proof showing that the Respondent No. 4 has committed any contractual violation. The alleged samples taken by the Applicant and the accompanying test reports of Pragyam Laboratory does not lend any credibility to the Applicant's case, particularly in light of the NIT Reports annexed with this Reply.
14. In response to the contents of Para 8 of the Application it is submitted that the terms of the sub-contract between Respondent No. 5 and Respondent No. 4 are immaterial since the privity of contract exists only between Respondent No. 3 and Respondent No. 4. In any case, it is denied that there has been any contractual violation committed by Respondent No. 5, who was working under the supervision of Respondent No. 4.
15. The contents of Para 9 of the Application need no response being a matter of record.
16. The contents of Para 10 of the Application, so far as it relates to the terms of the contract between Respondent No. 3 and Respondent No. 4, need no response being a matter of record. The rest of the contents are denied.

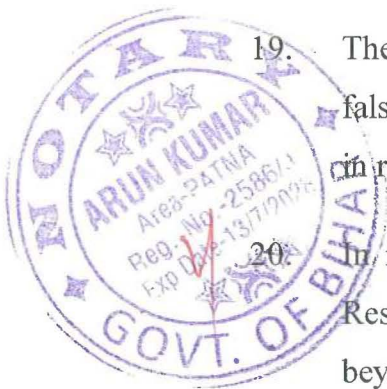


17. The contents of Para 11 of the Application are false and hence denied. The Respondent No. 4 relies on submissions made in the Primary Submissions to refute the contentions of the Applicant. It is denied that the Respondent No. 4 has committed any breach of contract. The Applicant must be put to strict proof of the baseless allegations he has levelled in this Paragraph.

18. In response to the contents of Para 12 of the Application the Respondent No. 4 denies all allegations of breach of contractual duty cast upon it, and reiterates its submissions made in the Primary Submissions above. It is also denied that the water in these drains that flowed into the river Ganga was contaminated on account of the Respondent No. 4's default. The testing mechanism adopted by NIT clearly establishes that there was never any violation of the prescribed waste quantity benchmarks by the Respondent No. 4. The so called photographic evidence of chips wrappers, beverage bottles, pieces of cloth etc. appear to be planted deliberately to implicate the Respondents. There is nothing in the NIT reports that suggest that water flow speed was reduced owing to presence of solid matter. In a nutshell, the allegations raised by the Applicant are without any merit and the Application deserves dismissal on this ground alone.

19. The contents of the "Grounds" in the Application are denied as being false and erroneous. The submissions made hereinabove are reiterated in response.

20. In response to the prayers sought by the Applicant, insofar as the Respondent No. 4 is concerned it is submitted that the reliefs are beyond the jurisdiction of this Hon'ble Tribunal and cannot be granted. The Applicant has failed to make out even a *prima facie* case that



would entitle them to seek termination of the contract awarded to the Respondent No. 4, or its blacklisting.

21. For the reasons stated above, it is prayed that the Application be dismissed against the Petitioner with costs.

RESPONDENT NO. 4

Ankit *Sayan Ray*

(Through Counsel)

Ankit Sharma/ Sayan Ray, Advs.
Counsel for Plaintiff

Off. Address: C-111, LGF, Defence Colony,
New Delhi – 110 024.

Mob.: 9899897542, 8860938190

E-mail: ankitsharmaadv@gmail.com

Place: Patna

Date: 09.01.2025

I identified the Signature/
LTI/RTI of Deponent, who has
signed in my presence

Ankit 10/01/2025
ADVOCATE

VERIFICATION:

Verified at Patna, on this the 10th day of January 2025, that the contents of my above mentioned affidavit are true to my knowledge and nothing has been concealed therefrom and no part thereof is false.



Ravi Ranj
DEPONENT

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

O.A. NO. 188/2024/EZ

In the matter of:

Saurav Narayan

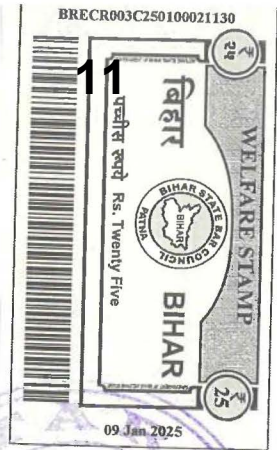
...

Versus

Bihar Pollution Control Board and Ors. ...

Respondents

Applicant



AFFIDAVIT

I, Shri/Smt. Ravi Ranjan, S/o Shri Mahavir Pd. Gupta, aged about 37 years, presently employed with Respondent No. 4 having its Registered Office at: Flat No. 5a, Kamta Ram, Sakhi Enclave, Mithapur Khagaul Road, Patna – 800001, State of Bihar, in the capacity of DGM (BD), do hereby solemnly swear and affirm as under:

- That I am the authorised representative of the Respondent No. 4 Company in the above noted case and am fully conversant with the facts of the case and thus competent to swear this affidavit.
- That the contents of the accompanying Reply Affidavit of Respondent No. 4 has been drafted under my instructions and I have read and understood the contents of the same. I say that the averments made in the accompanying Reply Affidavit are true to my knowledge and belief, and as per records maintained by Respondent No. 4 in the course of its business.

Ravi Ranjan
DEPONENT

VERIFICATION:

Verified at Patna, on this the 10th day of January 2025, that the contents of my above-mentioned affidavit are true to my knowledge and nothing has been concealed therefrom and no part thereof is false.

Ravi Ranjan
DEPONENT



I identified the Signature/
LTI/RTI of Deponent, who has
signed in my presence

[Signature]
10/01/2025
ADVOCATE

Shri/Smt. *Ravi Ranjan*
Deponent's Signature
Identified by *[Signature]*
Advocate, Solicitly affirmed and
declared before me
Date *10/01/2025*

ARUN KUMAR, NOTARY
Collectorate Bar Association
PATNA (BIHAR), INDIA
Reg. No. -2586J

Shree Nestbuild infra Pvt. Ltd.

Specialist for Infrastructure Development, STPs, ETPs, FSTPs, Bioremediation, Restoration of Ponds/Lakes/Rivers and Conservation of Ancient Heritage Monuments and Road Construction

DATE: 10.01.2025

EXTRACT OF THE RESOLUTION PASSED IN THE BOARD MEETING OF SHREE NESTBUILD INFRA PVT. LTD. HELD ON FRIDAY, 10.01.2021 AT 12:30 P.M. AT MEETING ROOM, 1A, FIRST FLOOR, KAMTA RAMSAKHI ENCLAVE, MITHAPUR, PATNA-800001, BIHAR.

RESOLVED THAT Mr. Ravi Ranjan, DGM (Business Development) of the Company be & is hereby authorized on behalf of the Company to deal with legal matters of the Company and to institute legal proceedings against any Person(S)/ Bodies Corporate, etc. and to defend the Company against any legal proceedings/ to be instituted by any Person(s) Bodies Corporate etc. against the Company and to represent, appear on behalf of the Company before Courts/Tribunals/Regulatory Bodies/Government Department.

FURTHER RESOLVED THAT Mr. Ravi Ranjan, DGM (Business Development) of the Company is hereby authorized to Lead Evidence / to Depose, Make, Sign, Execute, Petition, Complaint, Application, Written Statement, Replications, Vakalatnama and any other document(s), as may be required in connection with the institution of legal proceedings for or against the Company in any proceeding and to engage Counsel(s) on behalf of the Company and to defend the Company in any legal proceeding, if initiated against the Company. Further, Mr. Ravi Ranjan is further authorized to enter into compromise, to receive settlement money, and/or to execute Mediation Settlement, on behalf of the Company.

Rishu Shree
Managing Director



HEAD OFFICE:

1A, first floor, Kamta Ramsakhi Enclave
Mithapur, Patna-800001, Bihar
Tel: +91-612-3501626-29
Mob: 91-7257069352
Email: desk@reliablegroup.org.in

Shree Nestbuild Infra Private Limited

(An ISO 9001 : 2015 Certified Company)

**जनपदीय अभियांत्रिकी विभाग/ CIVIL ENGINEERING DEPARTMENT**

राष्ट्रीय प्रौद्योगिकी संस्थान पटना/ NATIONAL INSTITUTE OF TECHNOLOGY PATNA

अशोक राजपथ, पटना - 800005, बिहार/ ASHOK RAJPATH, PATNA - 800005, BIHAR

शिक्षा मंत्रालय, भारत सरकार के अधीन एक राष्ट्रिय महत्व का संस्थान/ An Institute of National Importance under Ministry of Education, Govt. of India

संदर्भ/Ref.: CE/NITP/ 1027

दिनांक/ Date: 18/07/2024

To,
Project Officer Cum Deputy Director
Urban Development and Housing Department
Government of Bihar

Subject: Inspection & Verification of flow data related to Bioremediation Treatment of 201 Drains in Bihar submitted by M/s Shree Nestbuild Infra Pvt. Ltd. for the month of June, 2024 and the wastewater quality analysis report of the samples collected from outlets of the above drains.

Ref: BGCMS/2024/Bioremediation/02/128/UD&HD dated 30.04.2024

Dear Sir,

Flow data of various 201 drains in Bihar submitted by M/s Shree Nestbuild Infra Pvt. Ltd. were verified based on V- notch readings in respective logbooks.

The wastewater quality analysis report was based on the samples collected during the month of June, 2024 and submitted to the laboratory. The wastewater quality analysis reports of above drains are also attached herewith.

These reports are submitted for your consideration and further necessary action.

Yours faithfully,

Prof. N. S. Maurya
Professor
Civil Engg Dept.
NIT Patna.

Prof. A. Singh
Professor
Civil Engg Dept.
NIT Patna.

Prof. V. Singh
Professor
Civil Engg Dept.
NIT Patna.



प्राध्यापक/Professor
जनपदीय अभियांत्रिकी विभाग
Civil Engineering Department
राष्ट्रीय प्रौद्योगिकी संस्थान पटना-5
National Institute of Technology Patna-5

**Comparative Analysis of Test Results of 201 Drains of Bihar in June 2024
by M/S Shree Nestbuild Infra Pvt. Ltd.**

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
1	03.06.2024	Nabinagar	Sangam Studio Drain, Nabinagar	7.3	24	66	59	1100
2	03.06.2024	Bikram	Ashpura Drain	7.2	22	68	59	1700
3	03.06.2024	Arwal	Malhi Patti Drain	7.4	28	81	52	1400
4	03.06.2024	Arwal	Burhwa Mahadev Drain	7.4	22	72	55	1400
5	06.06.2024	Arwal	Baidrabad English Drain	7.3	22	69	61	2100
6	06.06.2024	Arwal	Dr. Hiralal Galli Drain	7.1	24	71	58	2100
7	06.06.2024	Bodhgaya	Pachhati Bridge Drain, Bodh Gaya	7.3	22	66	57	1100
8	06.06.2024	Serghati	KhaterMoree Drain, Serghati, Gaya	7.3	22	69	61	1400
9	06.06.2024	Jehanabad	Algna Drain, Jehanabad	7.3	20	75	58	1100
10	06.06.2024	Jehanabad	Daulatpur Drain, Jehanabad	7.4	26	75	56	1700
11	06.06.2024	Jehanabad	Raja Bazar Drain, Jehanabad	7.3	26	72	58	1400
12	06.06.2024	Islampur	Drain of Maharana Pratap Nagar, Islampur	7.2	26	71	58	1700
13	06.06.2024	Patna	Mandiri (Bans Ghat Nalla)	7.2	24	75	60	1300
14	06.06.2024	Patna	Badshahi Nala	7.1	24	67	58	1700
15	06.06.2024	Patna	Kurji Drain	7	20	70	57	1300
16	06.06.2024	Jamui	Polytechnic college drain	7.3	24	79	69	1100
17	06.06.2024	Barh	Talimpur Nalla	7.1	22	81	59	1400
18	06.06.2024	Mokama	Chaudhry Ghat, Pipaltal	7.1	28	70	52	2100
19	06.06.2024	Lakhisarai	Mahaveer Asthan, Purani Bazar drain	7.2	20	55	52	1100
20	06.06.2024	Lakhisarai	Badhi Dargah drain	7.3	20	53	55	2100
21	06.06.2024	Jhajha	Ganeshi Mandir Drain	7.2	22	79	56	1400
22	06.06.2024	Jhajha	Charghara Drain	7.3	24	76	42	1400
23	06.06.2024	Barahiya	Krishn Chawk Nalla	7.2	24	81	54	1400
24	06.06.2024	Barahiya	Baba Danimohalla Nalla	7.1	24	81	62	1400
25	06.06.2024	Barahiya	Bangalkunj Taal Nalla	7.1	26	70	57	1700
26	06.06.2024	Barahiya	Bah Path Nalla	7.1	26	77	59	1700
27	06.06.2024	Amarpur	Ajiyar Drain, Amarpur	7	28	72	64	2100



Prof. V. Singh

Prof. A. Singh

Prof. N. S. Maurya

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
28	06.06.2024	Banka	Gandhi Chowk Drain, Naya Tola, Banka	7.2	24	64	54	1700
29	06.06.2024	Banka	Vijay Nagar Drain — 1, Banka	7.2	26	84	69	1700
30	06.06.2024	Banka	Vijay Nagar Drain — 2, Banka	7.3	24	79	55	1700
31	06.06.2024	Kahalgaon	Korwa Nala	7.1	28	69	59	1700
32	10.06.2024	Kahalgaon	Kaggi Nala	7.1	26	70	52	1700
33	10.06.2024	Sultanganj	Vishari Asthan Ghat Nalla (1st)	7.6	24	68	58	1700
34	10.06.2024	Sultanganj	Krishngarh Bhattagali Nalla	7.3	26	70	68	1400
35	10.06.2024	Sultanganj	New Sidhi Ghat Nalla	7.6	28	75	57	1300
36	10.06.2024	Patna	Mandiri (Bans Ghat Nalla)	7.4	24	69	45	1400
37	10.06.2024	Patna	Badshahi Nala	7.2	24	75	52	1400
38	10.06.2024	Patna	Kurji Drain	7	26	70	56	2100
39	10.06.2024	Patna	Krishna Ghat Nalla	7.4	22	72	70	2100
40	10.06.2024	Patna	Anta Ghat Nalla	7.3	24	66	52	1400
41	10.06.2024	Patna	Mitan Ghat drain	7.2	26	71	68	1700
42	10.06.2024	Bhagalpur	DN Singh Drain	7.1	26	71	71	2100
43	10.06.2024	Bhagalpur	Champanalla -1	7.1	24	71	55	2100
44	10.06.2024	Bhagalpur	Champa Nalla -2	7.2	24	72	51	2100
45	10.06.2024	Bhagalpur	Surkhikal Drain	7.3	24	63	64	1700
46	10.06.2024	Bhagalpur	Saklichand Drain	7.1	26	71	63	1700
47	10.06.2024	Bhagalpur	Koyal Ghat	7.3	24	69	59	1400
48	10.06.2024	Bhagalpur	Hathiya Nalla, Near Tilkamanjhi	7.1	26	66	63	1400
49	10.06.2024	Munger	Lal Darwaja Drain	7.2	24	79	64	2100
50	10.06.2024	Buxar	Nath Baba Drain	7.1	26	72	63	1400
51	10.06.2024	Bhabhua	Akhlashpur Drain Bhabhua Nagar Parisad, Bhabhua	7.2	28	77	67	1400
52	10.06.2024	Bhabhua	Asthbhuji Chowk Drain, Bhabhua	7.1	24	72	63	1700
53	10.06.2024	Jehanabad	Algna Drain, Jehanabad	7.1	24	66	70	1700
54	10.06.2024	Patna	Mandiri (Bans Ghat Nalla)	7.3	26	70	52	1700
55	10.06.2024	Patna	Badshahi Nala	7.3	22	71	68	1400
56	10.06.2024	Patna	Kurji Drain	7.2	28	71	68	1400
57	10.06.2024	Patna	Krishna Ghat Nalla	7.4	22	72	54	2100
58	10.06.2024	Patna	Barharwa Ghat Nalla	7.5	28	63	67	1700



Prof. V. Singh

Prof. A. Singh

Prof. N. S. Maurya

2 of 9

प्राध्यापक/Professor
जनपदीय अभियांत्रिकी विभाग
Civil Engineering Department
राष्ट्रीय प्रौद्योगिकी संस्थान पटना-5
National Institute of Technology Patna-5

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
59	10.06.2024	Patna	Rani Ghat Nalla	7.2	26	70	67	1700
60	10.06.2024	Patna	Ghagha Ghat Nalla	7.2	22	69	56	2100
61	10.06.2024	Patna	Masjid Ghat Nalla	7.3	26	70	66	1700
62	10.06.2024	Patna	Loharwa Ghat Nalla	7.2	24	69	61	1700
63	10.06.2024	Patna	Gosai Ghat Nalla	7.4	24	75	62	1400
64	10.06.2024	Patna	Nauzar Ghat Nalla	7.5	24	79	59	1400
65	10.06.2024	Patna	Gay Ghat Nalla	7.3	22	68	65	1400
66	10.06.2024	Patna	Balu Ghat Nalla	7.2	22	68	63	1700
67	10.06.2024	Patna	Anta Ghat Nalla	7.5	20	70	63	2100
68	12.06.2024	Patna	Mitan Ghat drain	7.3	22	69	61	1700
69	12.06.2024	Bhagalpur	S.T.P Nalla Bhagalpur	7.2	24	75	61	1700
70	12.06.2024	Bhagalpur	Barari Ghat Nala, Near Vikramshila bridge	7.5	26	68	68	1700
71	12.06.2024	Bhagalpur	DN Singh Drain	7.1	26	68	68	1400
72	12.06.2024	Bhagalpur	Champanalla -1	7.3	24	68	67	2100
73	12.06.2024	Bhagalpur	Champa Nalla -2	7	22	73	58	1700
74	12.06.2024	Bhagalpur	Surkhikal Drain	7.3	28	75	61	1400
75	12.06.2024	Bhagalpur	Saklichand Drain	7.1	24	70	59	1700
76	12.06.2024	Bhagalpur	Koyal Ghat	6.9	22	70	59	1400
77	12.06.2024	Bhagalpur	Hathiya Nalla, Near Tilkamanjhi	7.3	26	75	59	1400
78	12.06.2024	Munger	Lal Darwaja Drain	7.1	24	73	57	1700
79	12.06.2024	Phulwarisariff	Issopurrai Chowk Nalla	7.1	24	84	66	1400
80	12.06.2024	Phulwarisariff	Birla Colony Nalla A	7.2	22	82	52	2100
81	12.06.2024	Phulwarisariff	Birla Colony Nalla B	7.1	20	71	66	2100
82	12.06.2024	Maner	Maner Bazar Nalla	7.3	20	65	52	2100
83	12.06.2024	Maner	Ram Nagina Singh College Nalla	7.2	22	76	59	1700
84	12.06.2024	Maner	Ram Ghat Nalla	7.1	22	70	61	1700
85	12.06.2024	Fatuha	Maksudpur Nalla (East)	7.3	24	63	66	2100
86	12.06.2024	Fatuha	Maksudpur Nalla (West)	7.1	24	68	67	1700
87	12.06.2024	Fatuha	Kataiya Ghat	7.1	26	72	72	1400
88	12.06.2024	Fatuha	Mastana Ghat	7.4	24	66	71	1700
89	12.06.2024	Fatuha	Bankipur Ghorkak Nalla	7.3	24	73	68	2100
90	12.06.2024	Patna	Mandiri (Bans Ghat Nalla)	7.2	22	70	71	1400
91	12.06.2024	Patna	Badshahi Nala	7.1	26	72	72	1400



Prof. V. Singh

Prof. A. Singh

Prof. N. S. Maurya

3 of 9

प्राध्यापक/Professor
जनपदीय अभियांत्रिकी विभाग
Civil Engineering Department
राष्ट्रीय प्रौद्योगिकी संस्थान पटना-5
National Institute of Technology Patna-5

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
92	12.06.2024	Patna	Kurji Drain	7.1	26	72	69	1700
93	12.06.2024	Buxar	Tadka Nalla	7.3	26	55	70	2100
94	12.06.2024	Buxar	Sati Ghat	7.6	22	53	72	1700
95	12.06.2024	Buxar	Bangla Ghat Nalla	7.2	22	69	68	1400
96	12.06.2024	Buxar	Sidhnath Drain	7.1	24	79	66	2100
97	12.06.2024	Buxar	Saripur Drain	7.5	22	66	52	1400
98	12.06.2024	Buxar	Nath Baba Drain	7.2	24	76	68	1300
99	17.06.2024	Bhabhua	Akhleshpur Drain Bhabhua Nagar Parisad, Bhabhua	7.3	20	81	68	1700
100	17.06.2024	Bhabhua	Asthbhuji Chowk Drain, Bhabhua	7.2	22	81	71	1700
101	17.06.2024	Bhabhua	Purva Pokhra Drain, Bhabhua	7.1	24	70	67	1700
102	17.06.2024	Bhabhua	Drain Near Hanuman Mandir at Suara River, Bhabhua	7.1	26	64	67	1400
103	17.06.2024	Bikramganj	Bikramganj kashighat drain, Bikramganj	7.2	24	79	70	1400
104	17.06.2024	Bikramganj	Bikramganj thana chowk drain, Bikramganj	7.1	26	72	63	1700
105	17.06.2024	Nasriganj	Nasriganj urdu vidyalaya Drain	7.2	22	70	58	1700
106	17.06.2024	Nokha	NokhaDafartola drain	7.1	28	79	56	1700
107	17.06.2024	Arah	Sant Hospital bypass Road drain	7.4	26	67	59	1400
108	17.06.2024	Patna	Digha Drain	7.3	24	61	65	2100
109	17.06.2024	Samastipur	Kabristan Drain, Near Bus stand, Dumra Road, Sitamarhi	7.1	22	61	51	1400
110	17.06.2024	Samastipur	ChakMaila Drain, Rajopatti	7.3	26	68	65	2100
111	17.06.2024	Dumra	Main Drain, Dumra, Near Treasury Bridge	7.3	26	68	70	1400
112	17.06.2024	Dhaka, WestCh	Chainpur Dhaka Drain, Dhaka	7.2	22	78	65	1700
113	17.06.2024	Belsand	Mestartola drain, Belsand	7.2	22	79	69	1700
114	17.06.2024	Belsand	Babar kigali drain, Belsand .-	7.5	22	69	59	1400
115	17.06.2024	Belsand	Main road to Chandeshwarsingh residence drain, Belsand	7.3	24	73	52	2100
116	17.06.2024	Samastipur	Jamuari River Pool (Mohanpur) Drain	7.6	26	68	71	1700



Prof. V. Singh

Prof. A. Singh

Prof. N. S. Maurya

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
117	17.06.2024	Samastipur	BhramasthanGali drain, Rajopatti, Sitamarhi	7.1	22	72	57	1700
118	17.06.2024	Darbhanga	Balu Ghat Drain,	7	26	67	71	1400
119	17.06.2024	Darbhanga	Gayatri Mandir Ghat Drain,	7.1	22	69	67	1700
120	17.06.2024	Dalsingh Sarai	BadiGudri Drain, Dalsingh Sarai, Samastipur	7.1	24	68	71	1400
121	17.06.2024	Dalsingh Sarai	BadiThakurwari Drain, Dalsingh Sarai, Samastipur	7	28	69	56	2100
122	17.06.2024	Dalsingh Sarai	Dhobi Ghat Drain, Dalsingh Sarai, Samastipur	7.1	26	80	63	2100
123	17.06.2024	Benipur	Primary school aashapur drain	7.5	24	69	51	1700
124	17.06.2024	Teghra	Teghra Chowk	7.1	28	74	54	1700
125	17.06.2024	Teghra	Mukhtar Maidan Drain	7.1	24	74	47	1700
126	17.06.2024	Jamalpur	Ramnagar Nalla	7.1	24	71	50	2100
127	17.06.2024	Jamalpur	Laxmipur Nalla	7.2	20	55	51	1400
128	17.06.2024	Jamalpur	Faridapur Nalla	7.3	22	84	49	1700
129	17.06.2024	Kahagariya	P.W High School Nalla	7.3	28	79	49	1700
130	17.06.2024	Ramnagar	Mill Quarter Drain	7.1	24	72	49	1700
131	17.06.2024	Raxaul	Drain at Chhatriya ghat	7.2	20	55	52	1100
132	17.06.2024	Raxaul	Drain At Naga Road	7.3	20	53	55	2100
133	17.06.2024	Ramnagar	Mukhya Bazar Near Fish Market	7.2	22	79	56	1400
134	17.06.2024	Siwan	ShivwaratSahMandir Drain, Siwan	7.3	24	76	42	1400
135	17.06.2024	Siwan	Navalpur Drain, Siwan	7.2	24	81	54	1400
136	19.06.2024	Patna	Digha Drain	7.1	24	81	62	1400
137	19.06.2024	Hajipur	Subhash Chowk Nalla	7.1	26	70	57	1700
138	19.06.2024	Dighwara	Bagahing Tola	7.1	26	77	59	1700
139	19.06.2024	Dighwara	Marchav Baba Mandir	7	28	72	64	2100
140	19.06.2024	Dighwara	Umv Nalla	7.2	28	76	54	1700
141	19.06.2024	Dighwara	Post Office Road	7.3	24	70	57	1400
142	19.06.2024	Dighwara	Market Area	7.3	26	69	45	2100
143	19.06.2024	Dighwara	R. Primary School	7.5	22	75	52	1700
144	19.06.2024	Dighwara	Barbana	7.2	20	79	51	1700
145	19.06.2024	Dighwara	M.S Basadpur	7.3	22	75	61	1700



Prof. V. Singh

Prof. A. Singh

Prof. N. S. Maurya

5 of 9

प्राध्यापक/Professor
जनपदीय अभियांत्रिकी विभाग
Civil Engineering Department
राष्ट्रीय प्रौद्योगिकी संस्थान पटना-5
National Institute of Technology Patna-5

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
146	19.06.2024	Kesariya	Chakiya Keshariya Road Bridge Drain, Keshariya	7.2	26	69	64	1400
147	19.06.2024	Mahua	FCI Godown Drain, Mahua	7.4	24	74	63	2100
148	19.06.2024	Mehsi	Data Mirja Halim Shah Mazar Drain, Mehshi	7.5	24	74	67	1700
149	19.06.2024	Siwan	ShivwaratSahMandir Drain, Siwan	7.3	24	71	63	1400
150	19.06.2024	Siwan	Navalpur Drain, Siwan	7.4	28	55	70	1700
151	19.06.2024	Siwan	KhurmabadTakiya Drain, Siwan	7.3	26	84	70	1400
152	19.06.2024	Jogbani	Islampur Drain ,--	7.2	26	79	52	1400
153	19.06.2024	Mairwa	Infront of MahavirSewaSansthanDrain, Mairwa	7.1	28	72	68	1700
154	19.06.2024	Raxaul	Drain at Chhatriya ghat	7.3	24	70	71	1700
155	19.06.2024	Raxaul	Drain at Custom check post bridge	7.2	22	81	55	2100
156	19.06.2024	Raxaul	Drain At Naga Road	7.1	22	61	51	1400
157	19.06.2024	Raxaul	Dayachak Nala	7.3	20	81	64	1700
158	19.06.2024	Ramnagar	Mukhya Bazar Near Fish Market	7.2	20	70	63	2100
159	19.06.2024	Ramnagar	Chatiya Ghat Drain (West)	7.1	22	64	59	1700
160	19.06.2024	Ramnagar	Chatiya Ghat Drain (East)	7.3	22	70	70	1700
161	19.06.2024	Ramnagar	Mill Quarter Drain	7.3	22	81	67	2100
162	19.06.2024	Narkatiaganj	Near Power grid of sugar mill	7.2	20	70	66	1400
163	19.06.2024	Narkatiaganj	Dhoom Nagar Mandir drain	7.1	26	64	61	1400
164	19.06.2024	Motihari	Cold Storage Drain	7.1	24	55	62	1700
165	19.06.2024	Motihari	Madhuban chowk drain	6.9	24	53	59	1700
166	19.06.2024	Motihari	Chatwani Colony Drain, Near DDC Res.	7.3	22	69	61	2100
167	19.06.2024	Motihari	Sugar Mill Drain	7.1	26	70	56	1400
168	19.06.2024	Areraj	Balmiki Asthan Drain, Areraj, Motihari	7.1	24	68	58	1700
169	19.06.2024	Areraj	Markanday Chock Drain, Areraj, Motihari	7	24	68	58	2100
170	19.06.2024	Patna	Digha Drain	7.3	20	68	58	2100
171	19.06.2024	Jamalpur	Ramnagar Nalla	7.1	24	69	54	1300



Prof. V. Singh

Prof. A. Singh

Prof. N. S. Maurya

6 of 9

प्राध्यापक/Professor
जनपदीय अभियांत्रिकी विभाग
Civil Engineering Department
राष्ट्रीय प्रौद्योगिकी संस्थान पटना-5
National Institute of Technology Patna-5

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
172	19.06.2024	Jamalpur	Laxmipur Nalla	7.1	28	75	69	1100
173	19.06.2024	Jamalpur	Aashikpur Nalla	7.1	24	79	55	1100
174	19.06.2024	Jamalpur	Faridapur Nalla	7.2	24	75	62	1700
175	19.06.2024	Kahagariya	P.W High School Nalla	7.3	20	75	54	1400
176	19.06.2024	Navgachhiya	New Basti Nalla	7.3	22	72	57	2100
177	19.06.2024	Navgachhiya	Maa Tara Bhawan Nalla	7.2	20	70	63	2100
178	19.06.2024	Navgachhiya	Ward No.-08 Nalla	7.1	22	64	59	1700
179	19.06.2024	Navgachhiya	Station Road Nalla (1)	7.3	22	70	70	1700
180	19.06.2024	Navgachhiya	Station Road Nalla (2)	7.3	22	81	67	2100
181	19.06.2024	Navgachhiya	Durgaasthan Nalla	7.2	20	70	66	1400
182	24.06.2024	Navgachhiya	Ward No.-03 Nalla	7.1	26	64	61	1400
183	24.06.2024	Navgachhiya	Milan Chawk Nalla	7.1	24	55	62	1700
184	24.06.2024	Navgachhiya	Ward No.-09 Nalla	6.9	24	53	59	1700
185	24.06.2024	Navgachhiya	Noniyapatti, Ward No.-20 Nalla	7.3	22	69	61	2100
186	24.06.2024	Navgachhiya	Musharpatti, Ward No.-13 Nalla	7.1	26	70	56	1400
187	24.06.2024	Navgachhiya	Rajendra Colony, Ward No.-05 Nalla	7.1	24	68	58	1700
188	24.06.2024	Navgachhiya	Nagar Panchyat Karyalaya Ke Bagal Me Ward No.-16	7	24	68	58	2100
189	24.06.2024	Navgachhiya	Hardiyapatti, Ward No.-21 Nalla	7.3	20	68	58	2100
190	24.06.2024	Simri Bakhtiyarpur	Ranihat , CHowdhery tola basti, near 107 NH (Simri Bakhtiyar, Saharsha)	7.1	24	69	54	1300
191	24.06.2024	Patna	Digha Drain	7.1	28	75	69	1100
192	24.06.2024	Manihari	Pirpatra Nalla	7.1	24	79	55	1100
193	24.06.2024	Manihari	Primari Health School Nalla	7.2	24	75	62	1700
194	24.06.2024	Jogbani	Haji Mohalla Drain	7.3	20	75	54	1400
195	24.06.2024	Jogbani	Khajur Bari Drain	7.3	22	72	57	2100
196	24.06.2024	Jogbani	Idgah Chawk	7.1	24	64	68	1700
197	24.06.2024	Kishanganj	TegariaMadhav Nagar Meat Market drain, Kishanganj	7.2	26	84	68	2100
198	24.06.2024	Kishanganj	Pilkhana Road drain, Kishanganj	7.1	28	79	67	2100
199	24.06.2024	Kishanganj	Khankha drain, Kishanganj	7.1	24	79	58	1700




Prof. V. Singh


Prof. A. Singh

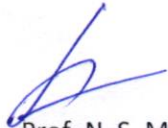
Prof. N. S. Maurya

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
200	24.06.2024	Kishanganj	DharamganjMajhia drain, Kishanganj	7.4	24	56	68	1400
201	24.06.2024	Gopalganj	Sri Ram Nagar Drain	7.3	22	72	58	2100
202	24.06.2024	Arah	Sapna Cinema Drain	7.2	24	67	68	1400
203	24.06.2024	Arah	Bind Toli-Ujjiyar Tola Drain	7.1	26	69	62	1400
204	24.06.2024	Arah	Awarpool Drain	7.1	26	67	65	1400
205	24.06.2024	Dumraon	Central Drain	7.3	24	61	70	2100
206	24.06.2024	Dehri	Main Bazar Drain	7.3	24	70	65	2000
207	24.06.2024	Gaya	Nadraganj Drain, Gaya	7.2	26	72	69	1700
208	24.06.2024	Gaya	kirani Ghat	7.2	26	68	59	2100
209	24.06.2024	Gaya	Madhusarwa Ghat Drain	7.5	26	68	52	1400
210	24.06.2024	Darbhangha	Allapatti Drain	7.3	22	78	67	1700
211	24.06.2024	Arah	Sapna Cinema Drain	7.6	22	79	65	1700
212	24.06.2024	Arah	Bind Toli-Ujjiyar Tola Drain	7.1	22	70	64	1700
213	24.06.2024	Arah	Awarpool Drain	7.1	22	75	66	1400
214	24.06.2024	Dumraon	Kewra Bagh Drain	7.3	24	74	66	1700
215	24.06.2024	Dumraon	Central Drain	7.4	24	79	67	2100
216	24.06.2024	Dehri	Main Bazar Drain	7.2	20	63	68	2100
217	24.06.2024	Arwal	Janakpur Ghat Drain	7.6	24	63	52	2100
218	24.06.2024	Arwal	Sahi Mohalla Drain	7.5	20	62	68	1500
219	24.06.2024	Arwal	Karbala Maidan Drain	7.1	24	76	67	1300
220	24.06.2024	Arwal	Kagzi Mohalla Drain	7.1	20	81	70	1700
221	24.06.2024	Arwal	Muradpur Chowki Drain	7.3	22	81	72	1700
222	24.06.2024	Arwal	Brahmsthani Drain	7.6	24	70	68	1700
223	24.06.2024	Dehri Dalmiyanagar,	Canal Road Drain	7.2	26	64	65	1400
224	24.06.2024	Aurangabad	Dani Bigha Drain Ward No.- 3	7.3	24	68	65	1700
225	24.06.2024	Aurangabad	Nawadih Drain	7.3	26	72	66	1400
226	24.06.2024	Aurangabad	Barat Pool Tiwari Ghat Drain	7.4	24	66	55	1700
227	24.06.2024	Gaya	Nadraganj Drain, Gaya	7.2	24	70	54	2100
228	24.06.2024	Gaya	kirani Ghat	7.1	26	71	56	1100
229	24.06.2024	Gaya	Madhusarwa Ghat Drain	7.1	24	69	59	2100
230	24.06.2024	Bodhgaya	Raja Pool Drain, Bodh Gaya	7.4	24	70	65	2100





Prof. V. Singh



Prof. A. Singh

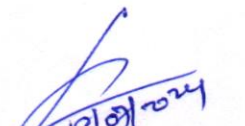

Prof. N. S. Maurya

S. No	Date	ULB Name	Name of Drain	Outlet				
				pH	BOD (in mg/l)	COD (in mg/l)	TSS (in mg/l)	Fecal Coliform (FC) MPN/100 ml
231	24.06.2024	Bodhgaya	Godam Road Drain, Bodh	7.2	22	64	68	1400
232	24.06.2024	Muzaffarpur	Soda Gosown Sluice Gate	7.3	20	68	71	1300
233	24.06.2024	Darbhanga	Allapatti Drain	7.2	22	66	67	1400
234	24.06.2024	Samastipur	MagardahiGhat Drain, Main	7.2	22	69	63	1400
235	27.06.2024	Dalsingh Sarai, Samastipur	Lahariya Bazar-2, MahadevAsthan, Dalsingh Sarai, Samastipur	7.1	24	73	58	2100
236	27.06.2024	Darbhanga	Qilla Ghat	7.2	26	68	59	1700
237	27.06.2024	Jamui	Babu Tola Drain	7.3	24	79	57	1400
238	27.06.2024	Jamui	Yadav BastiMohala Drain	7.1	26	72	66	1700
239	27.06.2024	Gopalganj	Haziapur Block Drain	7.1	22	69	72	1400
240	27.06.2024	Gopalganj	Haziapur Pool Drain	7.1	22	70	67	1400
241	27.06.2024	Gopalganj	Dargah Road Drain	7.4	26	72	68	1400
242	27.06.2024	Motihari	Rowing Club Drain	7.2	26	55	72	2100
243	27.06.2024	Motihari	Refuse Colony Drain	7.1	22	53	67	1700
244	27.06.2024	Sitamadi/ Samastipur	MagardahiGhat Drain, Main Market, Samastipur	7.2	26	73	57	1400
245	27.06.2024	Sitamadi/ Samastipur	Ring bandh drain	7.1	28	74	66	2100
246	27.06.2024	Sitamadi/ Samastipur	Mehsaul ckowk drain	7.3	26	75	72	2000
247	27.06.2024	Sitamadi/ Samastipur	Mauni Ashram Drain	7.2	24	74	50	1700
248	27.06.2024	Sitamadi/ Samastipur	Mukti Dham Drain	7.2	26	80	50	2100




18/7/24
Prof. V. Singh


18/7/24
Prof. A. Singh


18/7/24
Prof. N. S. Maurya

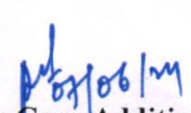
Letter No: BGCMS/2022/Bioremediation/01 (Part II).....184...../UD&HD

Government of Bihar**Urban Development & Housing Department****Bihar State Ganga River Conservation and Program Management Society (BGCMS), Patna****TO WHOMSOEVER IT MAY CONCERN**

Date:-.....08/06/24.....

This is to certify that M/s Organic121 Scientific Pvt. Ltd. JV with M/s Shree Nestbuild Infra Pvt. Ltd., having its registered office at 5A, Kamta Ramsakhi Enclave, Khagaul Road, Mithapur, Patna-800001 has been awarded the work for "In-Situ treatment of sludge of septic tanks of Community/Mobile Toilets and Sewage through Bio-remediation for treatment of all the Drains flowing in to the rivers in the state of Bihar (Group-I)" (Hereinafter referred to as "Project") to Company vide contract No. BGCMS/2022/Bioremediation/01-07, Dated:- 18.01.2023.

1	Project Name	"In-Situ treatment of sludge of septic tanks of Community/Mobile Toilets and Sewage through Bio-remediation for treatment of all the Drains flowing in to the rivers in the state of Bihar (Group-I)" Coverage:- No. of Nallas:- 82, No. of ULB's:- 29
2	Date of Award	30.01.2023
3	Date of Starting	01.02.2023
4	Date of Completion	31.03.2024
5	Work Order Amount	Rs. 69,10,31,600.00 (Including GST) (Rupees Sixty Nine Crore Ten Lakh Thirty One Thousand Six Hundred Only)
6	Final Contract Amount (Including Extension Period)	Rs 78,15,81,234.00 (Including GST) (Rupees Seventy Eight Crore Fifteen Lakh Eighty One Thousands Two Hundred Thirty Four Only) CAPEX NALLAS - 82 Drains OPEX NALLAS - Approx. 510 MLD/Day OPEX COMMUNITY/MOBILE TOILET SEPTIC TANKS - Approx. 3959
7	Company Ratio	M/s Organic121 Scientific Pvt. Ltd. – 50% M/s Shree Nestbuild Infra Pvt. Ltd. – 50%
8	Brief of Actual Services Provided by the Agency (Scope of Work)	Bioremediation based treatment of Nallas of 29 Towns using Ecofriendly and biodegradable product so as to ensure:- • Reduction in Biochemical Oxygen Demand (BOD), Chemical Oxygen Demands (COD), Total Suspended Solid (TSS) and Fecal Coliform (FC). • Maintaining pH level & Reduction of the foul odour. • Removal of Floating and Plastic debris in the dosing areas. Ensuring reduction in the sludge volume by at least half (50%) of the initial volume at the source itself i.e. Community/Mobile Toilets of the Ganga Towns using Bio-digester throughout the year including rainy season.


Project Officer-Cum-Additional Director,
Urban Development & Housing Department.

Letter No: AP to NGT OA 593/148-07 (Part II).....¹⁸⁷/UD&HD

Government of Bihar

Urban Development & Housing Department

Bihar State Ganga River Conservation and Program Management Society (BGCMS), Patna

TO WHOMSOEVER IT MAY CONCERN

Date:-.....^{08/06/24}.....

This is to certify that M/s Organica Biotech Pvt. Ltd. JV with M/s Shree Nestbuild Infra Pvt. Ltd., having its registered office at 1st Floor, Kamta Ram Sakhi Enclave, Beside Dayanand Boys School, Mithapur, Khagaul Road, Patna-800001 has been awarded the work for "In-Situ Treatment of Sludge of septic tanks of Community/Mobile Toilets and Sewage through Bioremediation for Treatment of the 33 Nallas joining the river Ganga in Bihar" (Hereinafter referred to as "Project") to Company vide contract No. AP to NGT OA 593/148-07-06, Dated:- 10.01.2023.

1	Project Name	"In-Situ Treatment of Sludge of septic tanks of Community/Mobile Toilets and Sewage through Bioremediation for Treatment of the 33 Nallas joining the river Ganga in Bihar". Coverage:- No of Nallas:- 33, No of ULB's:- 14
2	Date of Award	14.01.2023
3	Date of Starting	01.02.2023
4	Date of Completion	31.03.2024
5	Work Order Amount	Rs. 29,16,39,183.00 (Including GST) (Rupees Twenty Nine Crore Sixteen Lakh Thirty Nine Thousand One Hundred Eighty Three Only)
6	Final Contract Amount (Including Extension Period)	Rs 32,51,87,698.00 (Including GST) (Rupees Thirty Two Crore Fifty One Lakh Eighty Seven Thousands Six Hundred Ninety Eight Only) CAPEX NALLAS - 33 Drains OPEX NALLAS - Approx. 250 MLD/Day OPEX COMMUNITY/MOBILE TOILET SEPTIC TANKS - Approx. 2156
7	Company Ratio	M/s Organica Biotech Pvt. Ltd. – 50% M/s Shree Nestbuild Infra Pvt. Ltd. – 50%
8	Brief of Actual Services Provided by the Agency (Scope of Work)	Bioremediation based treatment of Nallas of 14 Towns using Ecofriendly and biodegradable product so as to ensure:- • Reduction in Biochemical Oxygen Demand (BOD), Chemical Oxygen Demands (COD), Total Suspended Solid (TSS) and Fecal Coliform (FC). • Maintaining pH level & Reduction of the foul odour. • Removal of Floating and Plastic debris in the dosing areas. Ensuring reduction in the sludge volume by at least half (50%) of the initial volume at the source itself i.e. Community/Mobile Toilets of the Ganga Towns using Bio-digester throughout the year including rainy season.

^{08/06/24}
Project Officer-Cum-Additional Director,
Urban Development & Housing Department.



Annexure R4/4

26

Desk- Reliable Group <desk@reliablegroup.org.in>

Suspension of Bioremediation work of 305 drains and 202 drains

spmgbihar <spmgbihar@gmail.com>

Mon, Jul 1, 2024 at 3:04 PM

To: Desk- Reliable Group <desk@reliablegroup.org.in>

Cc: nsmaurya@nitp.ac.in, BSPCB PATNA <bspcb@yahoo.com>

Sir,

As per agreement the agency shall not carry out any intervention during the rainy season, therefore Bioremediation work will remain suspended from 30.06.2024 till further notice by SPMG.

With Regards,**BGCMS/ State Program Management Group****under****Urban Development & Housing Department,
Government of Bihar.****Indira Bhawan, Bailey Road,
Patna - 800001.****Landline No. :- 0612-2547018/19
E-mail:- spmgbihar@gmail.com**

🌱 Please consider the environment before printing this e-mail!!!

3 sheets of A4 size paper = 1 litre of water!!!

1 ream of paper = 6% of a tree & 5.4 kg Carbon dioxide in the atmosphere!!!

Annexure R4/5**27**

Desk- Reliable Group <desk@reliablegroup.org.in>

Suspension of Bioremediation work of 305 drains and 202 drains

spmgbihar <spmgbihar@gmail.com>

Fri, Sep 20, 2024 at 6:07 PM

To: Desk- Reliable Group <desk@reliablegroup.org.in>

Cc: nsmaurya@nitp.ac.in, BSPCB PATNA <bspcb@yahoo.com>

Sir,

Please refer to the above mail, the work was stopped due to the monsoon season from June to September 2024 as per agreement. The Bioremediation treatment work of all the nallas except flowing nallas from 01 october 2024:-

SI No.	Town	Drain Name
1	Barh	Salimpur Drain
2	Maner	Maner Bazar Drain
		Ram Nagina College Drain
		Ram Ghat Drain
3	Sultanganj	Vishri Asthan 1
		Krishnagarh Bhatta
		New Sidhhi Ghat Drain

The above 07 drains should not to be treated as they are tapped to STP. No payment will be done for tapped drains.

Therefore you are requested to make necessary arrangements for restarting the treatment of Drains (202 and 305) through Bioremediation except the above mentioned 07 drains from 01.10.2024.

With Regards,**BGCMS/ State Program Management Group****under****Urban Development & Housing Department,
Government of Bihar.****Indira Bhawan, Bailey Road,
Patna - 800001.****Landline No. :- 0612-2547018/19****E-mail:- spmgbihar@gmail.com**

 Please consider the environment before printing this e-mail!!!

3 sheets of A4 size paper = 1 litre of water!!!

1 ream of paper = 6% of a tree & 5.4 kg Carbon dioxide in the atmosphere!!!

[Quoted text hidden]

**PROOF OF SERVICE**

shivam chandra <shivamchandra1993@gmail.com>

Counter Affidavit on behalf of Respondent no 4-1.pdf

1 message

Ankit Sharma <ankitsharmaadv@gmail.com>

Tue, Jan 14, 2025 at 12:27 AM

To: chairmanbspb_bihar@gov.in, patnamc-bih@gov.in, urbansec-bih@nic.in, admin@jmenviro.com, admn.nmcg@nic.in, efd-bih@nic.in, dm-patna.bih@nic.in

Cc: Sayan Ray <sayanray1987@gmail.com>

Bcc: shivamchandra1993@gmail.com

Dear All

Please find attached the counter affidavit on behalf of Respondent no. 4 in the matter of - Saurav Narayan Vs Bihar Pollution Control Board & ors being OA No. 188/2024/EZ as advance service upon you.

May call undersigned for clarifications, if any

Regards

Ankit Sharma, Advocate

(Endeavour Legal)

C-111, LGF, Defence Colony

New Delhi - 110025

9899897542

011- 43551354

**Counter Affidavit on behalf of Respondent no 4-1.pdf**

12092K